

ITEM NO.30

COURT NO.2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No. 67/2022

DURGA DUTT

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 07-03-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s)

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For Respondent(s)

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Mr. Samir Ali Khan, Adv./AOR  
Mr. Md. Kashif Irshad, Adv.

Ms. Devina Sehgal, Adv./AOR  
Mr. Dhananjay Yadav, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Admit.

To be listed/shown in the regular list of the week commencing  
02.09.2024.

The costs already deposited by the States will be paid to the  
Supreme Court Group 'C' (Non-Clerical) Employees Welfare  
Association.

(DEEPAK GUGLANI)  
AR-cum-PS

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR